

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 108

IA(IBC)/960(CH)2024
And
CP(IB) No. 223/Chd/Pb/2023

IN THE MATTER OF:

R.R Enterprises

...Petitioner

Vs.

Genex Polyfab Ltd.

...Respondent

Under Section: 9, IBC 2016, Sec 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

15.07.2024

Pooja

Sd/-
Court Officer